

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
STARRED QUESTION NO.*141
ANSWERED ON 31.07.2023**

**DEVELOPMENT AND RENOVATION OF OLD TOURIST
SPOTS IN WEST BENGAL**

***141. SHRI SUNIL KUMAR MONDAL:**

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has any roadmap to implement further development and renovation of old tourism spots in the State of West Bengal at present or in coming future;**
- (b) whether the Government has organized any Committee or survey group to explore more tourism spots in India for its developmental purpose other than “Belur Math” specially in Purba Bardhaman in current year;**
- (c) if so, the details thereof along with the present status of old tourism spots; and**
- (d) if not, the reasons therefor?**

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (d): A Statement is laid on the Table of the House.

**STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA
STARRED QUESTION NO.*141 ANSWERED ON 31.07.2023
REGARDING DEVELOPMENT AND RENOVATION OF OLD TOURIST
SPOTS IN WEST BENGAL**

(a) to (d): Identification and development of tourist places/spots is primarily the responsibility of the State Governments/Union Territory (UT) Administrations.

Ministry of Tourism receives proposals from the State Governments/UT Administrations/Central Agencies for financial assistance for tourism projects which is a continuous process. The proposals received are examined with reference to the prescribed guidelines and financial assistance is extended for such projects subject to fulfilment of the stipulated conditions, operational viability and availability of funds.

The Ministry of Tourism under the Schemes of “Swadesh Darshan”, “National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)” and ‘Assistance to Central Agencies for Tourism Infrastructure Development’ provides financial assistance to State Governments/Union Territory Administrations/Central Agencies for the development of tourism-related infrastructure and facilities at various tourism destinations in the country including West Bengal.

Ministry of Tourism under its PRASHAD Scheme has sanctioned a project “Development of Belur Math” for an amount of Rs.30.03 Crore during 2015-16 in West Bengal.

The details of projects sanctioned and funds allocated under the Swadesh Darshan, PRASHAD and Assistance to Central Agencies Schemes in the State of West Bengal are given at Annexure.

The Ministry of Tourism has not constituted any Committee or survey group to explore more tourism spots in India for its developmental purpose. However, the Ministry of Tourism constituted the National Tourism Advisory Council (NTAC) on 21st June 2023 with a tenure of 3 years from the date of the constitution. The Council is an advisory body which acts as a 'Think Tank' of the Ministry and advises the Ministry on various policy matters relating to tourism. Ministries of Government of India, Experts in the field of Travel and Tourism and Travel and Tourism Industry Associations are its members. In addition to the above, the Ministry of Tourism also seeks suggestions/inputs and holds consultations/meetings with Central Ministries/States/Stakeholders from time to time for the development and promotion of tourism in the country.

ANNEXURE**STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA
STARRED QUESTION NO.*141 ANSWERED ON 31.07.2023
REGARDING DEVELOPMENT AND RENOVATION OF OLD TOURIST
SPOTS IN WEST BENGAL****Swadesh Darshan Scheme****(Rs. in Crore)**

Sl. No.	State	Circuit / Sanction Year	Name of the Project	Amount Sanctioned	Amount Released
1.	West Bengal	Coastal Circuit 2015-16	Development of Beach Circuit: Udaipur- Digha- Shankarpur- Tajpur- Mandarmani- Fraserganj- Bakhlai- Henry Island	67.99	65.07

PRASHAD Scheme**(Rs. in Crore)**

Sl. No.	State	Project Name	Sanction Year	Approved Cost	Amount Released
1	West Bengal	Development of Belur Math	2016-17	30.03	23.39

**Assistance to Central Agencies for Tourism Infrastructure
Development Scheme****(Rs. in Crore)**

Sl. No.	State	Name of Projects	Central Agency	Amount Sanctioned	Amount Released
Year 2017-18					
1.	West Bengal	Joint Development of Rampurhat Railway Station	M/o Railways	3.48	1.74

2.	West Bengal	Joint Development of Tarakeshwar Railway Station	M/o Railways	3.87	1.93
Year 2019-20					
3.	West Bengal	Joint Development of New Jalpaiguri Railway Station	M/o Railways	4.55	2.27
